

OFFICE OF THE DISTRICT & SESSIONS JUDGE, BIKANER

ORDER

S.No. Estt/2020/ 0 N.W. 3/06

Dated: 03.01.2020

On account of administrative exigency, transfer/posting of following employee ~~are~~ hereby ordered with immediate effect as under:-

S.No	Name of the employee Sarva Sh/Ms	From	To	Vice Sarva Sh/Ms/Smt.
1	Sh. OmPrakash Sadh	Srishtedar Grade-II Additional Chief Judicial Magistrate No. 3 Bikaner	Reader Grade-II Additional Chief Judicial Magistrate No. 4, Bikaner	Vacant

Note:-

1. The above mentioned employee ~~are~~ directed to handover charge of their present post and joined their new assignment within 3 days from the date of order thereafter shall join duty as per order positively.
2. Presiding officer's of concerned court are directed to ensure compliance of the order and also to send compliance report to this office.

-sd-

District & Sessions Judge,
Bikaner ✓

S.No. Estt/2019/ 137

Dated: 03.1.2020

Copy forwarded to the following for information and necessary action:

1. Additional Chief Judicial Magistrate No. 3 Bikaner
2. Additional Chief Judicial Magistrate No. 4 Bikaner
3. Account Section, DJ Court, Bikaner
- ~~4.~~ System Officer with the direction to upload on website
5. Sh. OmPrakash Sadh
6. Guard File

District & Sessions Judge,
Bikaner ✓